## GOVERNMENT OF INDIA MINES LOK SABHA

UNSTARRED QUESTION NO:4012 ANSWERED ON:15.12.2009 GRANT OF MINING LEASE Namdhari Shri Inder Singh;Pakkirappa Shri S.;Shanavas Shri M. I.;Singh Chaudhary Lal

## Will the Minister of MINES be pleased to state:

(a) the number of companies granted permission for mining of various mineral including iron ore, chromite, dolomite and manganese in the country during each of the last three years and the current year, State-wise, mineral-wise and companywise including private company;

(b) the estimated quantum of mineral resources/deposits available in the country, mineral-wise and State-wise; and

(c) the details of mineral exported/imported in the country separately, mineral-wise and country-wise?

## Answer

## THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

(a): State Governments are the owner of the minerals located within their respective boundaries. They grant the mineral concessions [Reconnaissance Permit (RP), Prospecting Licence (PL) and Mining Lease (ML) ] under the provisions of the Mines and Minerals (Development and Regulation ) [MMDR] Act, 1957. Prior approval of the Central Government is required under Section 5(1) of the MMDR Act, 1957 for grant of RP, PL and ML in respect of atomic and metallic minerals specified in Parts B & C of the First Schedule to the Act. Information relating to mineral concession proposals recommended by the State Governments seeking prior approval of the Central Government under Section 5(1) of the MMDR Act, 1957, including the status of each proposal, State-wise, mineral-wise and companywise, is available on the website of the Ministry of Mines (www.mines.nic.in).

(b) State-wise information on resources/deposits of minerals is given in the Indian Minerals Year Book, published by the Indian Bureau of Mines, a copy of which is supplied to the Parliament Library on regular basis.

(c) Mineral-wise and country-wise export/import data is available on the website of the Ministry of Commerce and Industry (www.commerce.nic.in) and the Directorate General of Commercial Intelligence and Statistics [DGCl&S] (www.dgciskol.nic.in).